

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 383

TO BE ANSWERED ON TUESDAY, FEBRUARY 6, 2024/MAGHA 17, 1945 (SAKA)

FUNDS ALLOTTED TO STATES UNDER VARIOUS SCHEMES

383 SHRI BRIJ LAL
SHRI AJAY PRATAP SINGH
DR. ANIL AGRAWAL
SHRI BABURAM NISHAD
DR. ANIL SUKHDEORAO BONDE
SHRI KAMAKHYA PRASAD TASA

Will the Minister of FINANCE be pleased to state:

- whether the budget allocation to the States of Kerala, Maharashtra and Assam during the period of 2019-24 are higher as compared to recent past;
- if so, the allotment of funds under various schemes thereof annually from 2019 to 2024;
- whether Government has approved any special packages/ projects/schemes for the States of Kerala, Maharashtra and Assam from 2019-2024; and
- if so, the details thereof annually during the period 2019-2024?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): The Union Government provides resources to the States including the States of Kerala, Maharashtra and Assam under the heads viz. Tax Devolution and Grants-in-aid from Government of India. Details of resources under these heads transferred to the States of Maharashtra, Kerala and Assam are provided in Table below:

(Rs. in crore)

Name of State	Head	2019-20*	2020-21*	2021-22 (Accounts) #	2022-23 (RE) #	2023-24 (BE) #
Kerala	Tax Devolution	16401.05	11560.40	17820.09	17784.12	21425.25
	Grants-in-aid	11235.26	31068.28	30017.12	25940.54	15866.03
Maharashtra	Tax Devolution	36219.64	36504.01	54318.06	60000.98	64524.88
	Grants-in-aid	43725.37	52733.46	38759.68	73082.85	62647.03
Assam	Tax Devolution	18629.32	28150.55	28150.55	29694.26	31950.89
	Grants-in-aid	26239.65	28551.79	30325.66	51785.05	45121.31

Source: *: State Finances Audit Report of the Comptroller and Auditor General of India.

#: RBI Report on State Finances-A Study of Budgets of 2023-24.

(c) and (d): No Sir.
